

THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

N O T I F I C A T I O N
Dated- Guwahati, the 09th June, 2015

No. HC.VII-166/2014/ 2685/A ::::: In partial modification of this Registry's Notification No. HC.VII-166/2014/2634/A, dated 05th June, 2015, Hon'ble the Gauhati High Court has been pleased to direct the following Trainee Officers in Grade-III of Assam Judicial Service to undergo **Field Training at the Courts at Kamrup (M), Guwahati instead of Courts at Sonitpur, Tezpur / Nagaon / Dibrugarh.**

ATTACHED TO THE COURTS AT KAMRUP (M), GUWAHATI

<i>Sl. No.</i>	<i>Name of Trainees</i>
<i>1.</i>	<i>Shri Biswadeep Baruah</i>
<i>2.</i>	<i>Shri Iqbal Alam Fanaji</i>
<i>3.</i>	<i>Smti. Jahnabi Devi</i>
<i>4.</i>	<i>Shri Sarfraz Nawaz</i>
<i>5.</i>	<i>Shri Sundeep Kashyap Das</i>

The Trainee Officers are directed to report to the District & Sessions Judge, Kamrup (M), Guwahati on **15.06.2015 at 9.30 AM** positively.

The District & Sessions Judge, Kamrup (M), Guwahati is requested to make necessary arrangement for the field training of the aforesaid trainee officers, along with the other trainee officers directed to undergo field training at Kamrup (M), Guwahati vide the aforesaid Notification, dated 05.06.2015.

By order,
Sd/- R.A. Tapadar
OSD CUM JT. DIRECTOR (OFFICIATING),
JUDICIAL ACADEMY, ASSAM

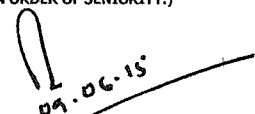
Memo No. HC.VII-166/2014/2686 - 2701/A Dated 09.06.2015

Copy forward for information and necessary action to :

- 1. The Registrar (Vig./Admn./Judl.), Gauhati High Court, Guwahati.*
- 2. The Registrar cum Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.*

3. *The District and Sessions Judge, Kamrup (M), Guwahati / Sonitpur, Tezpur / Nagaon / Dibrugarh.*
4. *The Joint Registrar (PM&P/Judl.), Gauhati High Court, Guwahati.*
5. *The Administrative Officer, Judicial Academy, Assam. He is requested to place the Notification before Hon'ble the Director, Judicial Academy, Assam.*
6. *The Deputy Registrar (Finance/Apptt./G & C), Gauhati High Court, Guwahati.*
7. *Shri Biswadeep Baruah, Pre-Appointment Trainee for appointment in Grade-III of the Assam Judicial Service, C/o Administrative Officer, Judicial Academy, Assam.*
8. *Shri Iqbal Alam Fanaji, Pre-Appointment Trainee for appointment in Grade-III of the Assam Judicial Service, C/o Administrative Officer, Judicial Academy, Assam.*
9. *Smti. Jahnabi Devi, Pre-Appointment Trainee for appointment in Grade-III of the Assam Judicial Service, C/o Administrative Officer, Judicial Academy, Assam.*
10. *Shri Sarfraz Nawaz, Pre-Appointment Trainee for appointment in Grade-III of the Assam Judicial Service, C/o Administrative Officer, Judicial Academy, Assam.*
11. *Shri Sundeep Kashyap Das, Pre-Appointment Trainee for appointment in Grade-III of the Assam Judicial Service, C/o Administrative Officer, Judicial Academy, Assam.*
12. *The Systems Analyst, Gauhati High Court, Guwahati.*
He is requested to upload the Notification in the High Court website immediately.
13. *The Private Secretary to the Hon'ble Mr. Justice Hrishikesh Roy, Gauhati High Court, Guwahati.*
14. *The Private Secretary to the Hon'ble Mr. Justice C.R. Sarma, Gauhati High Court, Guwahati.*
15. *The Administrative Officer (Judl.), Accounts / Apptt., Gauhati High Court, Guwahati.*
16. *C.A. to the Registrar General, Gauhati High Court, Guwahati.*

(THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY.)


OSD CUM JOINT DIRECTOR (OFFICIATING),
JUDICIAL ACADEMY, ASSAM